



OFFICE OF THE DISTRICT & SESSIONS JUDGE::HOJAI::ASSAM

Memo No.DJHj/21/770-773

Dated: 29.07.2021

ORDER

In view of the directions given by the Hon'ble Gauhati High Court vide Notification No.52 dated 20.08.2013 and the mandate laid down in WP(C) (TAKEN UP) No.4299 of 2006, a District Level Monitoring Committee for issues relating to (Investigation and Trial) at Hojai, is being formed with the following members;

1. The District & Sessions Judge, Hojai.
2. The Deputy Commissioner, Hojai.
3. The Superintendent of Police, Hojai.

Sd/-
(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar. Assam

MemoNo. DJHj/21/770-773

Date:29.07.2021

Copy for information to:

1. The Deputy Commissioner, Hojai, for information.
2. The Superintendent of Police, Hojai, for information.
3. The System Assistant, Hojai to upload it in the official website.
4. Office Copy.


(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar. Assam
District & Sessions Judge
Hojai